GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2945
ANSWERED ON:24.07.2009
DISBURSEMENT OF PENSION AT THE DOORSTEP
Chavan Shri Harischandra Deoram

Will the Minister of FINANCE be pleased to state:

- (a) Whether the pension to Central government employees in different parts of the country is being disbursed trough banks, Treasury and Post Offices:
- (b) if so, whether old disabled pensioners particularly from the hilly, rural and inaccessible areas having no cheque facility are required to travel a long distance to withdraw their pensions causing them great inconvenience;
- (c) If so, whether the Government proposes to provide facility of disbursement of pension to such disabled/old persons at their residence by relaxing the rules;and
- (d) If so, the details thereof and the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE(E&FS) (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) to (d) In respect of Central Civil Pensioners a provision has been made in the scheme booklet for withdrawal of pension by sick and physically handicapped pensioners. Provision of para 18 (2) of Scheme Booklet provides that the pensioner may nominate a person to withdraw pension amount from the bank on the basis of cheque/withdrawl form as obtained and that person should be identified by two independent witnesses one of which must be a bank official. The person who is actually drawing the money from the bank should be asked to furnish his signatures to the bank.

In respect of Railway pensioners, all the pensioners including old. disabled pensioners have the option to choose the most convenient branch of the banks authorized to disburse pension to Railway, to draw their pension. Further, a general facility for withdrawal of money through bearer cheques already exists for the bank customers.

In respect of Defence pensioners there is no provision for disbursement of pension at the doorstep. However, if some pensioner chooses, he can get his pension through Money Order as per the provisions of para 90 of Pension Payment Instructions, 2005.

The Postal Department pensioners are getting their pension through departmental Post Offices, PO SB accounts and Money Orders. The facility of payment of pension through messenger is also provided. Further, as per rules 66 of CCS (Pension) Rules, 1972, the pension upto Rs. 2250+ relief can be remitted through money orders at the cost of the department.